

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 14**  
**IB/2516/2019**

**IN THE MATTER OF:**

**Anurag Rajpal**

... **Applicant/Petitioner**

**Versus**

**The American Swan Lifestyle Co. Pvt. Ltd.**

... **Respondent**

**Under Section: 9**

**Order delivered on 22.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :** Adv. Tanya Jolly in IA/2012/2022 for R-8

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

As prayed by the Ld. Counsel appearing for the Respondent Nos. 4 & 5, the hearing is deferred to 14.08.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**